

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2532

ANSWERED ON:10.08.2010

TRANSFER OF DEPARTMENTS TO AUTONOMOUS DISTRICT COUNCILS

Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal/formulated any policy to transfer the department/subject relating to police, law and order and political affairs to the autonomous district councils of the North Eastern Region with Bodoland Territorial areas district of Assam;

(b) if so, the details thereof and the reasons therefor;and

(c) the steps taken by the Government to ensure safety to the peoples of the North-Eastern Region?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): & (b): There is no such proposal at present.

(c): In order to deal with militancy and safety of the people of the North Eastern Region, efforts of the State Governments are being supplemented by the Central Government through various measures such as deployment of additional Central Security Forces including Army; sharing of intelligence; financial assistance for local police forces and intelligence agencies under the Police Modernization Scheme; provision of assistance for strengthening various aspect of security apparatus and other aspects of anti-militancy operations by way of reimbursement of Security Related Expenditure; assistance to the States for raising of additional Forces in the form of India Reserve Battalions; etc.